

1	2	3	4	5	6	7
III	CY-ONHP- 2018/2	ONGC	459.83	Tamil Nadu	386.53	Cuddalore, Nagapattinam
				Puducherry	73.30	Karaikal
III	CY-ONHP- 2018/3		1403.40	Tamil Nadu	1259.43	Sivaganga, Ramanathapuram
				Offshore	143.97	-

Central Government has granted Petroleum Exploration Licenses (PELs) for offshore areas, the same is yet to be granted by Government of Tamil Nadu with respect to onshore areas.

#### **Controlling illegal diversion of subsidised cylinder**

2049. SHRI NARESH GUJRAL: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state the steps taken by the Ministry to reduce illegal diversion of subsidised cylinder under PMUY since, according to CAG report there were 3,44,000 instances of 2-40 refills in a single day by a beneficiary having a single cylinder connection?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): Public Sector Oil Marketing Companies (OMCs) have reported that there is a possibility of diversion of domestic LPG cylinders including PMUY cylinders by unscrupulous elements due to the tax differential between LPG for domestic use and commercial LPG. Complaints of diversion are investigated by the Oil Marketing Companies (OMCs) and if the complaint is established, action is taken as per provisions of Marketing Discipline Guidelines (MDG)/Distributorship Agreement. Further, OMCs have reported that now there is a control mechanism in place by OMCs software to prevent more than one cylinder booking in a single day.

#### **Activities under CSR funds**

†2050. SHRI AJAY PRATAP SINGH: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the details of amount spent by oil/petroleum Public Sector Undertakings (PSUs), particularly in Madhya Pradesh under Corporate Social Responsibility (CSR) fund during the last three years;

†Original notice of the question was received in Hindi.